

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 44 (ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.01.2018**

NAME OF THE COMPANY: Vijay Shankar Singh Vs. M/s Grand Vision Tour
& Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s):	None
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For the Respondent(s):	Mr. Vinayak Srivastava, Advocate
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ORDER

None for the petitioner. It is submitted that the case is still pending before the Mediation Cell of the Delhi High Court and the next date fixed for the same is 1st February, 2018. Request is therefore made that the matter may be listed thereafter.

To come up on 27th February, 2018 for final disposal.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**